

ROXY EXPORTS LIMITED

(CIN: L51909PB1988PLC008009)

Registered Office: C-116, Focal Point, Phase V, Ludhiana-141 010, Punjab

Tel. No.: +91 161 5011021, E-Mail ID: roxycyclesin@gmail.com, Website: www.roxyexports.in

Open Offer for acquisition of 9,36,000 Equity Shares of Roxy Exports Limited ("REL"/"Target Company") by Mr. Siddharth Chimanlal Shah ("Acquirer").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("**Manager to the Offer**") on behalf of the Acquirer in connection with the Open Offer made by the Acquirer to acquire 9,36,000 Equity Shares of Face Value of ₹10 each ("**Equity Shares**") of the Target Company, representing 26% of the Equity Share Capital of the Target Company ("**Offer**"), in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof [**"SEBI (SAST) Regulations, 2011"/"Regulations"**]. The Detailed Public Statement with respect to the aforementioned offer was made on August 20, 2018 (Monday) in the following newspapers:

Newspaper	Language	Edition(s)
Business Standard	English	All Editions
Business Standard	Hindi	All Editions
Mumbai Lakshadeep	Marathi	Mumbai Edition
Daily Suraj	Punjabi	Ludhiana Edition

- Name of the Target Company : Roxy Exports Limited
- Name of the Acquirer : Mr. Siddharth Chimanlal Shah
- Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- Name of the Registrar to the Offer : Beetal Financial & Computer Services Private Limited

5) Offer Details:

- Date of Opening of the Offer : October 29, 2018 (Monday)
 - Date of Closure of the Offer : November 13, 2018 (Tuesday)
- Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : No Shares were tendered in the Open Offer.

7) Details of Acquisition :

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹12.60 (Rupees Twelve and Paise Sixty only)		₹12.60 (Rupees Twelve and Paise Sixty only)	
7.2.	Aggregate number of Shares tendered	9,36,000 Equity Shares*		Nil	
7.3.	Aggregate number of Shares accepted	9,36,000 Equity Shares*		Nil	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,17,93,600 (Rupees One Crore Seventeen Lakhs Ninety Three Thousand and Six Hundred only)		N.A	
7.5.	Shareholding of the Acquirer before Public Announcement • Number • % of Equity Share Capital	Nil N.A		Nil N.A	
7.6.	Shares acquired by way of Share Purchase Agreement ("SPA") • Number • % of Equity Share Capital	15,68,405 43.57%		15,68,405 43.57%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Equity Share Capital	9,36,000* 26.00%*		Nil N.A	
7.8.	Shares acquired after Detailed Public Statement ("DPS") • Number • % of Equity Share Capital • Price of the Shares acquired	Nil Nil Not Applicable		Nil Nil Not Applicable	
7.9.	Post Offer Shareholding of the Acquirer	No of Shares	% of Equity Share Capital	No of Shares	% of Equity Share Capital
		25,04,405*	69.57%*	15,68,405	43.57%
7.10.	Pre & Post offer Shareholding of the Public • Number • % of Equity Share Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		20,31,595 56.43%	10,95,595* 30.43%*	20,31,595 56.43%	20,31,595 56.43%

* Assuming full acceptance in the Open Offer.

- The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated October 15, 2018.

Issued by Manager to the Offer:**MARK CORPORATE ADVISORS PRIVATE LIMITED**

CIN: U67190MH2008PTC181996

404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East),
Mumbai-400 057.

Contact Person: Mr. Manish Gaur**Tel. No.:** +91 22 2612 3207/08**E-Mail ID:** openoffer@markcorporateadvisors.com**SEBI Regn No.:** INM000012128**For and on behalf of the Acquirer**

Sd/-
Siddharth Chimanlal Shah ("Acquirer")

Place: Mumbai
Date: November 27, 2018